

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISMY- MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 213/252/HDB/2017
NAME OF THE COMPANY	Web Prodigies Private Limited
NAME OF THE PETITIONER(S)	Web Prodigies Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARCH KUMAR SANGAM		9000666072 Sungamnances Le	fas
		gnall. com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	RDFR		

Heard Mr.Naresh Kumar Sangam, Learned Counsel for the Petitioner.

The Learned Counsel for the Petitioner has filed Memo dated 18.12.2017 confirming that he has complied with the Interim Orders. RoC Report dated 18.12.2017 was also received.

Orders Reserved.

Member (T)

Member (J)

prem